

there was no other strike in C.O.D., Delhi Cantonment during the months of September and October, 1956.

(b) The strike was observed as a protest against the decision of the Government to retrench surplus civilian employees from Defence installations.

(c) Yes.

(d) 52.

Wind-mills

*249. **Shri D. C. Sharma** : Will the Minister of **Natural Resources and Scientific Research** be pleased to refer to the reply given to Unstarred Question No. 620 on the 13th August, 1956 and state:

(a) whether detailed surveys of wind velocities in different localities with reference to local conditions in the District of Kangra have been carried out; and

(b) if so, whether sites for installation of experimental wind-mills in that District have been selected?

The Minister of Natural Resources (Shri K. D. Malaviya) (a) : Not yet, Sir.

(b) Does not arise.

Integrity of Public Servants

*252. **Shri Dabhi** : Will the Minister of **Home Affairs** be pleased to refer to the reply given to Starred Question No. 403 on the 28th July, 1956 and state:

(a) whether Government have now finished consideration of the recommendation of the Planning Commission that if allegations of dishonesty are made against public servants in the press the public servants concerned should be asked to clear their names in a Court of Law;

(b) whether any orders have been issued on the subject; and

(c) if so, whether a copy of the same would be laid on the Table?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) to (c). Orders are expected to be issued in the next few weeks and a copy will be laid on the Table of the House.

Chrome Ore

253. **Shri K. S. Rao** : Will the Minister of **Natural Resources and Scientific Research** be pleased to state whether there is short supply of chrome Ore in India?

The Minister of Natural Resources (Shri K. D. Malaviya) : There are enough deposits (200,000 tons) to satisfy India's needs for many years to come, our current level of consumption being 8 to 9 thousand

tons a year. But this mineral is in world short supply and as it is a very precious metal we may have to pursue a cautious policy for export purposes.

Merit Scholarships in Public Schools

*256. **Shri Bheekha Bhai** : Will the Minister of **Education** be pleased to refer to the reply given to Starred Question No. 1596 on the 31st August, 1956 and state:

(a) the progress that has been made so far in collecting the figures from State Governments regarding merit scholarships in public schools; and

(b) whether it is a fact that the screening tests were held twice and thrice in some cases in the Punjab?

The Deputy Minister of Education (Dr. M. M. Das) : (a) A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 19]. The information relates to the years 1953, 1954 and 1955.

(b) No, Sir.

Newspapers in Kerala State

*262. **Shri Kamath** : Will the Minister of **Home Affairs** be pleased to refer to the reply given to Unstarred Question No. 1426 on the 7th September, 1956 and state:

(a) whether the reciprocal arrangements between the Kerala State Transport Department and the managements of certain newspapers have been terminated; and

(b) if not, the reasons therefor?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) and (b). It has been decided to terminate the present arrangement. The question of its replacement by a more equitable one is under consideration.

"Bogus" Educational Institutions in Delhi

*263. { **Shrimati Tarkeshwari Sinha** :
Shri D. C. Sharma :
Shri Bheekha Bhai :

Will the Minister of **Education** be pleased to state :

(a) the number of "bogus" educational institutions that have been discovered in Delhi since Government asked the Police to go into the antecedents of such institutions; and

(b) the action that has been taken thereon?